

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated Shillong, the 24th November, 2021

No.HCM.II/02/2014-Estt/Pt.II/3485

Pursuant to Notification No.

K-11019/51/2021-US.I/II dated 15.11.2021 of the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), it is hereby notified that Hon'ble Mr. Justice Sanjib Banerjee has assumed charge of the office of the Chief Justice of this High Court in the forenoon of 24th November, 2021.

REGISTRAR GENERAL

No.HCM.II/02/2014-Estt/Pt.II/3485-A

Dated, 24th November, 2021

Copy for information:-

1. The Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
2. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
3. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
6. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
7. The Chairperson, Meghalaya Human Rights Commission, Shillong.
8. The Chairperson, Meghalaya Lokayukta, Shillong.
9. The Secretary General, Supreme Court of India, New Delhi.
10. The Chief Secretary of Meghalaya, Shillong.
11. The Additional Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to Notification No. K-11019/51/2021-US.I/II dated 15.11.2021.
12. The Advocate General, Meghalaya, Shillong.
13. The Director General of Police, Govt. of Meghalaya, Shillong.
14. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K-11019/51/2021-US.I/II dated 15.11.2021.

15. The Secretary to the Govt. of Meghalaya, Law Department.
16. The Registrar General, all High Courts.
17. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
18. The Director, Meghalaya State Judicial Academy, Shillong.
19. The Deputy Commissioner, all Districts in the State.
20. The District & Sessions Judge, all Districts in the State.
21. The Judge, all Autonomous District Councils in the State.
22. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35, Copernicus Marg, New Delhi-110001.
23. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
24. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
25. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
26. The President/Secretary, all Bar Associations in the State.
- ✓ 27. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
28. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K-11019/51/2021-US.I/II dated 15.11.2021.
29. Office file.


REGISTRAR GENERAL